

Departmental Action on complaints in the last 4 years in Income Tax Department

(Financial Year wise)

Year	No. of Convictions	No. of Dismissals from Service	No. of Removals from Service	No. of Other Major Penalties Imposed	No. of Minor Penalties Imposed	Total No. of Penalties imposed
2014-15	2	5	0	17	3	25
2015-16	5	8	0	12	10	30
2016-17	7	8	1	15	11	35
2017-18	4	10	6	29	6	51
2018-19 (Part Year)	5	2	0	4	11	17

Ongoing Disciplinary Proceedings: -

266 Cases against Officers and 92 cases against Officials

Officers prematurely retired under FR 56 (j): -

4 Officers and 4 Officials